

July 28, 2016

## Non-competitive bidding facility in T-Bills to individuals

With a view to encouraging wider participation and retail holding of Treasury Bills, and in line with the announcement made in the <u>first bi-monthly Monetary Policy</u> <u>Statement 2015-16</u>, the Government of India, in consultation with Reserve Bank of India, has extended the non-competitive bidding facility in Treasury Bills to the individuals. For retail investors, the allocation will be restricted to a maximum of 5 percent of the aggregate nominal amount of the issue, within the notified amount as specified by the Government of India, or any other percentage determined by the Reserve Bank of India. The bills will be issued for a minimum amount of Rs. 10,000 and in multiples of Rs. 10,000 thereof. In this regard, Government of India has notified the <u>revised General notifications</u>. The auction system of RBI (e-kuber) has been configured to enable retail participation in T-Bill auctions. This facility would be operationalised with effect from August 3, 2016 (Wednesday).

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